### **PATNA HIGH COURT**

### **NOTICE**

#### Final Result of the District Judge (Entry Level), Direct from Bar Exam-2021

On the basis of performance in Main (Written) Examination and Interview (Viva-Voce Test) held for recruitment under the District Judge (Entry Level), Direct from Bar Exam-2021, the following 13 (thirteen) candidates, in order of merit, are declared successful for recommendation to the State Government for their appointment to the post of District Judge (Entry Level), i.e., Additional District & Sessions Judge subject to other formalities-

SI. No.	Roll No.	Name of the Candidate	Category Position in which selected Merit				
1,	11616	SUNITA RANI	UR	1			
2.	10698	MANORANJANI SHAW	UR	2			
3.	11002	ANIL KUMAR BHARDWAJ	UR	3			
4.	10366	ANIL KUMAR	UR against backlog SC	4			
5.	10809	BINOD KUMAR	UR against backlog SC	5			
6.	10999	SANJEET KUMAR SINGH	UR against backlog SC	6			
7.	11463	DILIP KUMAR	EBC	9			
8.	10902	RAJESH MOHAN	EBC	10			
9.	10792	SHRI KANT SINGH	BC	12			
10.	11236	LEENA MEHTA	SC	14			
11.	10430	UPENDRA KUMAR	EBC	15			
12.	11812	SATISH KUMAR	EBC	16			
13.	10896	SWETA SHAHI	EBC(F)	20			

#### Note:-

- 1) The aforesaid result has been prepared on the basis of provisions as contained in Advertisement No. BSJS/1/2021, The Bihar Superior Judicial Service Rules, 1951, letter number 588 dated 17.01.2017 & 469 dated 11.01.2021 issued by the General Administration Department, Govt. of Bihar to the Patna High Court and other authorities and also communication made to the Court by the State Government vide memo no. 12033 dated 18.09.2017 & letter no. 127 dated 05.01.2022 regarding roster formula applicable in respect of reserved Category candidates.
- 2) Details of vacancies (including backlog vacancies) are as under-
  - UR- 3 (1 reserved for female) SC - 7 (3 reserved for female)

ST-EBC-6 (3 reserved for female) BC-1 Total-18 (including 7 for female) Details of backlog vacancies of District Judge (Entry Level), Direct from Bar Exam-2019: SC-(including 1 for female) EBC-1 (female) Total-4 (including 2 for female) Details of backlog vacancies of District Judge (Entry Level), Direct from Bar Exam-2020: SC-3 (including 1 for female) EBC-4 (including 1 for female) Total-(including 2 for female)

- 3) No candidate in ST category could obtain qualifying marks at the stage of Preliminary Test. Further, one post of EBC has been kept vacant in view of Order dated 26.07.2023 passed by the Hon'ble Patna High Court in CWJC No. 10432 of 2023.
- 4) Only one candidate could obtain qualifying marks against 7 vacancies reserved for SC category. Further, 3 backlog vacancies of SC category of the District Judge (Entry Level), Direct from Bar Exam-2019 has been filled up from the candidates of Unreserved category after dereserving them in view of the aforesaid Rules, 1951.
- 5) One candidate having Roll No. 11207, has filled in his online application form his category as 'EBC' while he produced caste certificate of 'BC' on the date of interview. On account of his non-producing the Caste Certificate of EBC as claimed by him in spite of extended time, his candidature for District Judge (Entry Level), Direct from Bar Exam-2021 is being rejected.
- 6) Another candidate having Roll No. 11759, has been declared disentitled for appointment as Additional District & Sessions Judge as he is Manager (Law) under NHPC Ltd.
- 7) A Tabular Chart containing relevant details alongwith marks obtained in Main (Written) Examination and interview (viva voce test), in respect of all the candidates, who were called for interview except the abovenamed is enclosed herewith. In the said chart, "Qualified" column specifies whether the candidates obtained minimum qualifying marks or not.
- 8) Category wise merit list of finally selected candidates, in detail, is also enclosed herewith.
- 9) Further, the candidates of select list, with curable defects in their applications / documents, will have to rectify the defect(s) within a fortnight from the date of result failing which recommendation for appointment in respect of them would be liable to cancelled. The details of such candidates are also uploaded on the website of the Court.
- 10) The marks obtained by all the candidates who appeared in the Main (Written) Examination will also be uploaded on the website of the Court soon.

By order of the Court

Patna High Court, Patna

Dated: 26.09.2023

Registrar General

## Tabulation Chart (in order of Roll No.) of Marks obtained by the candidates in Main (Written) Examination & Interview (viva voce test) held under the District Judge (Entry Level), Direct from Bar Exam-2021.

SI. No.	Roll No.	Name of the candidate	Gender	Date of Birth	Category	State of Permanent Resi.	Marks of Theory Paper-I	Marks of Theory Paper-II	Average of Interview Marks	Total Marks	Qualified (Y/N)	Rank
1	10366	ANIL KUMAR	М	22-Dec-75	UNRESERVED	BIHAR	63.00	61.50	25.83	150.33	Υ	4
2	10430	UPENDRA KUMAR	M	07-Nov-83	EBC(Non-Creamy)	BIHAR	51.00	56.00	16.50	123.50	Υ	15
3	10475	MANOJ KUMAR	М	12-Mar-82	EBC(Non-Creamy)	BIHAR	52.00	46.50	14.83	113.33	N	22
4	10658	AZHAR ALAM	M	25-Nov-78	EBC(Non-Creamy)	BIHAR	60.00	45.50	15.17	120.67	Υ	19
5	10678	MOHD MUSHAHID HUSSAIN	M	10-Jul-79	EBC(Non-Creamy)	BIHAR	47.00	46.00	13.67	106.67	N	26
6	10698	MANORANJANI SHAW	F	07-Dec-85	UNRESERVED	BIHAR	64.00	57.00	32.33	153.33	Υ	2
7	10792	SHRI KANT SINGH	M	01-Feb-73	BC(Non-Creamy)	BIHAR	59.00	52.00	16.50	127.50	Υ	12
8	10809	BINOD KUMAR	М	12-Jun-83	BC(Non-Creamy)	BIHAR	64.50	59.00	18.83	142.33	Y	5
9	10896	SWETA SHAHI	F	10-Jun-79	EBC(Non-Creamy)	BIHAR	52.50	45.00	21.83	119.33	Υ	20
10	10902	RAJESH MOHAN	М	25-Aug-73	EBC(Non-Creamy)	BIHAR	54.00	52.50	23.50	130.00	Υ	10
11	10975	SANJEET KUMAR	M	01-Jan-84	EBC(Non-Creamy)	BIHAR	52.00	41.00	16.50	109.50	N	23
12	10999	SANJEET KUMAR SINGH	M	04-Oct-83	UNRESERVED	BIHAR	66.00	51.00	22.67	139.67	Υ	6
13	11002	ANIL KUMAR BHARDWAJ	M	04-Aug-72	UNRESERVED	HARYANA	66.50	60.00	23.83	150.33	Υ	3
14	11079	MANISH KUMAR PANDEY	M	20-Jan-84	EWS	BIHAR	73.00	51.00	15.00	139.00	Υ	7
15	11103	RAJESH KUMAR	M	01-Mar-77	EBC(Non-Creamy)	BIHAR	51.00	45.50	10.17	106.67	N	25
16	11105	MURARI KUMAR ARYA	М	05-Feb-82	EBC(Non-Creamy)	BIHAR	49.00	43.00	16.33	108.33	N	24
17	11207	RAJNISH CHANDRA	M	05-Feb-80	EBC(Non-Creamy)	BIHAR	44.00	41.00	20.67	105.67	N	27
18	11236	LEENA MEHTA	F	10-Jun-79	SC	BIHAR	51.50	51.50	20.67	123.67	Υ	14
19	11420	PERWEZ ALAM ANSARI	М	01-Mar-80	EBC(Non-Creamy)	BIHAR	60.00	46.00	10.67	116.67	N	21
20	11463	DILIP KUMAR	M	04-Apr-80	EBC(Non-Creamy)	BIHAR	55.00	52.50	24.83	132.33	Υ	9
21	11616	SUNITA RANI	F	18-May-75	UNRESERVED	DELHI	64.50	61.50	31.50	157.50	Υ	1
22	11755	KAMAL KUMAR	М	15-Feb-82	EBC(Non-Creamy)	BIHAR	45.50	46.50	29.17	121.17	Υ	18
23	11812	SATISH KUMAR	M	05-Jan-84	EBC(Non-Creamy)	BIHAR	51.50	50.00	22.00	123.50	Y	16
24	11920	SALEHA SABIHA	F	03-Feb-80	EBC(Non-Creamy)	BIHAR	60.00	51.50	15.50	127.00	Υ	13
25	11950	NIBHA KUMARI	F	18-Dec-85	UNRESERVED	BIHAR	57.00	61.50	16.83	135.33	Υ	8
26	12012	SWAMI NANDAN PRASAD SINGH	М	06-Sep-80	EBC(Non-Creamy)	BIHAR	54.00	54.00	13.67	121.67	N	17
27	12054	HEMANT LAL KHATRI	M	19-Jan-77	BC(Non-Creamy)	BIHAR	65.00	51.00	12.17	128.17	N	11

# Tabulation Chart (in order of Merit) of Marks obtained by the candidates in Main (Written) Examination & Interview (viva voce test) held under the District Judge (Entry Level), Direct from Bar Exam-2021.

SI. No.	Roll No.	Name of the candidate	Gender	Date of Birth	Category	State of Permanent Resi.	Marks of Theory Paper-I	Marks of Theory Paper-II	Average of Interview Marks	Total Marks	Qualified (Y/N)	Rank
1	11616	SUNITA RANI	F	18-May-75	UNRESERVED	DELHI	64.50	61.50	31.50	157.50	Υ	1
2	10698	MANORANJANI SHAW	F	07-Dec-85	UNRESERVED	BIHAR	64.00	57.00	32.33	153.33	Υ	2
3	11002	ANIL KUMAR BHARDWAJ	М	04-Aug-72	UNRESERVED	HARYANA	66.50	60.00	23.83	150.33	Υ	3
4	10366	ANIL KUMAR	М	22-Dec-75	UNRESERVED	BIHAR	63.00	61.50	25.83	150.33	Υ	4
5	10809	BINOD KUMAR	М	12-Jun-83	BC(Non-Creamy)	BIHAR	64.50	59.00	18.83	142.33	Υ	5
6	10999	SANJEET KUMAR SINGH	M	04-Oct-83	UNRESERVED	BIHAR	66.00	51.00	22.67	139.67	Υ	6
7	11079	MANISH KUMAR PANDEY	M	20-Jan-84	EWS	BIHAR	73.00	51.00	15.00	139.00	Υ	7
8	11950	NIBHA KUMARI	F	18-Dec-85	UNRESERVED	BIHAR	57.00	61.50	16.83	135.33	Υ	8
9	11463	DILIP KUMAR	M	04-Apr-80	EBC(Non-Creamy)	BIHAR	55.00	52.50	24.83	132.33	Υ	9
10	10902	RAJESH MOHAN	М	25-Aug-73	EBC(Non-Creamy)	BIHAR	54.00	52.50	23.50	130.00	Υ	10
11	12054	HEMANT LAL KHATRI	М	19-Jan-77	BC(Non-Creamy)	BIHAR	65.00	51.00	12.17	128.17	N	11
12	10792	SHRI KANT SINGH	М	01-Feb-73	BC(Non-Creamy)	BIHAR	59.00	52.00	16.50	127.50	Υ	12
13	11920	SALEHA SABIHA	F	03-Feb-80	EBC(Non-Creamy)	BIHAR	60.00	51.50	15.50	127.00	Υ	13
14	11236	LEENA MEHTA	F	10-Jun-79	sc	BIHAR	51.50	51.50	20.67	123.67	Y	14
15	10430	UPENDRA KUMAR	М	07-Nov-83	EBC(Non-Creamy)	BIHAR	51.00	56.00	16.50	123.50	Υ	15
16	11812	SATISH KUMAR	M	05-Jan-84	EBC(Non-Creamy)	BIHAR	51.50	50.00	22.00	123.50	Υ	16
17	12012	SWAMI NANDAN PRASAD SINGH	М	06-Sep-80	EBC(Non-Creamy)	BIHAR	54.00	54.00	13.67	121.67	N	17
18	11755	KAMAL KUMAR	М	15-Feb-82	EBC(Non-Creamy)	BIHAR	45.50	46.50	29.17	121.17	Υ	18
19	10658	AZHAR ALAM	M	25-Nov-78	EBC(Non-Creamy)	BIHAR	60.00	45.50	15.17	120.67	Υ	19
20	10896	SWETA SHAHI	F	10-Jun-79	EBC(Non-Creamy)	BIHAR	52.50	45.00	21.83	119.33	Υ	20
21	11420	PERWEZ ALAM ANSARI	М	01-Mar-80	EBC(Non-Creamy)	BIHAR	60.00	46.00	10.67	116.67	N	21
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23	10975	SANJEET KUMAR	М	01-Jan-84	EBC(Non-Creamy)	BIHAR	52.00	41.00	16.50	109.50	N	23
24	11105	MURARI KUMAR ARYA	М	05-Feb-82	EBC(Non-Creamy)	BIHAR	49.00	43.00	16.33	108.33	N	24
25	11103	RAJESH KUMAR	M	01-Mar-77	EBC(Non-Creamy)	BIHAR	51.00	45.50	10.17	106.67	N	25
26	10678	MOHD MUSHAHID HUSSAIN	M	10-Jul-79	EBC(Non-Creamy)	BIHAR	47.00	46.00	13.67	106.67	N	26
27	11207	RAJNISH CHANDRA	M	05-Feb-80	EBC(Non-Creamy)	BIHAR	44.00	41.00	20.67	105.67	N	27

Note: In the event of securing equal total marks by more than one candidate, the candidates having secured higher marks in Main(written) Examination, have been placed above in the merit list

## Category wise list of candidates (in order of Merit) who have been finally selected for recommendation to the State Govt. for their appointment under the District Judge (Entry Level), Direct from Bar Exam-2021.

SI. No.	Roll No.	Name of the candidate	Gender	Date of Birth	Category	State of Permanent Resi.	Marks of Theory Paper-I	Marks of Theory Paper-II	Average of Interview Marks	Total Marks	Qualified (Y/N)		Category in which selected
1	11616	SUNITA RANI	F	18-May-75	UNRESERVED	DELHI	64.50	61.50	31.50	157.50	Y	1	UR
2	10698	MANORANJANI SHAW	F	07-Dec-85	UNRESERVED	BIHAR	64.00	57.00	32.33	153.33	Υ	2	UR
3	11002	ANIL KUMAR BHARDWAJ	M	04-Aug-72	UNRESERVED	HARYANA	66.50	60.00	23.83	150.33	Y	3	UR
1	10366	ANIL KUMAR	M	22-Dec-75	UNRESERVED	BIHAR	63.00	61.50	25.83	150.33	Y		UR against backlog SC
2	10809	BINOD KUMAR	М	12-Jun-83	BC(Non-Creamy)	BIHAR	64.50	59.00	18.83	142.33	Y	5	UR against backlog SC
3	10999	SANJEET KUMAR SINGH	М	04-Oct-83	UNRESERVED	BIHAR	66.00	51.00	22.67	139.67	Y	6	UR against backlog SC
1	11236	LEENA MEHTA	F	10-Jun-79	SC	BIHAR	51.50	51.50	20.67	123.67	Υ	14	SC
1	11463	DILIP KUMAR	M	04-Apr-80	EBC(Non-Creamy)	BIHAR	55.00	52.50	24.83	132.33	Υ	9	EBC
2	10902	RAJESH MOHAN	M	25-Aug-73	EBC(Non-Creamy)	BIHAR	54.00	52.50	23.50	130.00	Υ	10	EBC
3	10430	UPENDRA KUMAR	M	07-Nov-83	EBC(Non-Creamy)	BIHAR	51.00	56.00	16.50	123.50	Υ	15	EBC
4	11812	SATISH KUMAR	M	05-Jan-84	EBC(Non-Creamy)	BIHAR	51.50	50.00	22.00	123.50	Υ	16	EBC
5	10896	SWETA SHAHI	F	10-Jun-79	EBC(Non-Creamy)	BIHAR	52.50	45.00	21.83	119.33	Υ	20	EBC(F)
1	10792	SHRI KANT SINGH	M	01-Feb-73	BC(Non-Creamy)	BIHAR	59.00	52.00	16.50	127.50	Υ	12	ВС

#### Note:

- 1. In the event of securing equal total marks by more than one candidate, the candidates having secured higher marks in Main(written) Examination, have been placed above in the merit list
- 3 backlog vacancies of SC of the District Judge (Entry Level), Direct from Bar Exam-2019 have been filledup from amongst the candidates on the basis of merit after dereserving for suitable general candidates as prescribed in Rule 4A (iv), (v) & (vi) of the Bihar Superior Judicial Rules, 1951 read with Section 4(6) of The Bihar Reservation of Vacancies in Posts and Services (For Scheduled Cases, Scheduled Tribes and Other Backward Classes) Act, 1991 (The Bihar Act No. 3, 1992) annexed with the letter dated 09.10.2019 of the Deputy Secretary, General Administration Deptt., Govt. of Bihar.
- 3. One post of EBC is being kept vacant in view of Order dated 26.07.2023 passed by the Hon'ble Patna High Court in CWJC No. 10432 of 2023.